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Title: Regarding problems faced by 481 families of Kalyan Nagar of Vadodara Municipal Corporation with respect to their houses built under JNNURM.

શ્રી નિતેન્દ્ર વૌધરી (સિપુર પૂર્વ) : મૈડમ, મેરા એક છોટા ઇશ્યુ હૈ, બડોદા મ્યૂનિસિપલ કાર્યપોરેશન કે અંદર કલ્યાણ નગર મેં 781 અલ્પસંખ્યક પરિવારોનું કો મ્યૂનિસિપલિટી મેં એક પ્રોજેક્ટ કે તથત દૂસરે જગા પર રિટૈનિલોટ કરણે કે તિએ વાદા કિયા ગયા થા।

Now, at Sayajipura, under the JNNURM, a housing complex has been constructed, but these people, who are all belonging to the Muslim community, are not being given the possession thereof in the name of the law and order situation and other things. Hon. Urban Development Minister is here. I would request him to intervene in this matter. There are 481 families, altogether 2,500 people, and their children are scattered and not getting opportunities to get admission in the schools. Their livelihood has been very much disturbed. These people should be given immediate attention so that they are given the chance to occupy the housing complex constructed by the Municipal Corporation. All other facilities, which are to be provided, should also be extended to them.

It is very unfortunate that on the plea that they belong to the Muslim community, the religious minority, the Municipal Corporation authorities are not giving them the possession. ...(*Interruptions*) This is happening. So, I am requesting. મેરા નિરોધન હૈ કે રિયાલ એસ્ટેટ કે માર્ફિયા લોગોનું કી વજાન અકોમોડેશન નાર્થે ટિયા જા રહા હૈ।

This is very unfortunate that it is happening in the State of our hon. Prime Minister. It should not happen. So, I am drawing the attention of the House and the hon. Urban Development Minister to this issue.

Thank you.

HON. SPEAKER: Shri K.C. Venugopal. You have already raised this issue. Again, you want to raise it.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, this is another thing.

HON. SPEAKER: Okay.

...(*Interruptions*)